

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1648
(TO BE ANSWERED ON 27.12.2018)

INFORMATION UNDER RTI ACT, 2005

1648. SHRI NEERAJ SHEKHAR:
SHRI RAVI PRAKASH VERMA:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of the number of cases in which Central Information Commission has directed the Prime Minister's Office to divulge information under RTI Act, 2005 during 2018, month-wise;
- (b) the details of the cases in which PMO has divulged information under RTI Act, 2005 after direction from CIC during 2018 till date; and
- (c) the details of the cases in which PMO has not divulged information inspite of orders of CIC during 2018 till date along with the reasons therefor, case-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a): No such data is maintained by Central Information Commission.
- (b) & (c): Do not arise.
